

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO-2234
ANSWERED ON- 15/12/2023

CHILD WELFARE NORMS IN EUROPEAN COUNTRIES

†2234. DR. SANJAY JAISWAL

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) the details of cases of custody of children of Indian families living in European countries;
- (b) whether the Government has formulated any comprehensive scheme to help those Indian families living abroad who are victims of strict child welfare norms of European countries;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI V. MURALEEDHARAN)

(a to d) Our Missions are in regular contact with the parents and the local authorities to ensure the well-being of the children concerned. Missions are extending all possible assistance to the parents in such cases, including consular and legal assistance. Mission officials have actively sought consular access to the children involved. In such cases, the issue is taken up with the concerned foreign Government.
